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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 99/BB/ 2017	-	For filing Vakalat & objections	Rule-4 of IB	M.G. Mohan Kumar & 2 Others Vs. American Road Technology & Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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37. J.K. VISHWASITH
Advocate
8277606702

Financial Creditor J.K. Vishwasith

Anupama Hebbar
Advocate
9449041400

Corporate Debtor.



Counsel for petitioner is present. M/s. Keystone Partners, Advocates, have filed vakalat for Respondent and copies of documents are also served on the counsel for the respondent, who requested time for filing objections.

List it on 08.11.2017.


MEMBER (J)


MEMBER (T)